GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 3390 TO BE ANSWERED ON 26.03.2018

Action plan to stop stubble burning

3390. SHRI K. R. ARJUNAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that an action plan to deal with the issue of stubble burning would be prepared soon;
- (b) if so, the details thereof;
- (c) whether it is also a fact that all State Governments would be asked to follow the action plan against stubble burning; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) to (b) The Government has approved a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi for the period from 2018-19 to 2019-20 with an outlay of Rs. 1151.80 crore. Under the above stated scheme, financial assistance to the extent of 80% of the project cost will be provided to the Co-operative Societies of farmers, FPOs, Self-Help Groups, registered Farmers Societies / farmers groups, Private Entrepreneurs, Group of women farmers or self-help groups for establishment of farm machinery banks or custom hiring centres of in-situ crop residue management machinery. Financial assistance to the tune of 50% of the cost of machinery/equipment will also be available to individual farmers for purchase of machinery/equipment for in-situ crop residue management.
- (c) & (d) Under the new Central Sector Scheme, a Management Information System based information collection system would be put in place to ensure service delivery and monitoring. The state and district implementing agencies and suppliers will be periodically updating the database. A web-based mechanism will also be adopted for releasing funds, monitoring physical and financial progress at national level by Department of Agriculture, Cooperation and Farmers Welfare. All implementing agencies will ensure that a report regarding utilization of funds released to them and the physical and financial progress are submitted online periodically.
